## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.122/KB/2014

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

Name of the Company		Dhiraj Kumar Mantri -Versus-	8.	
		Radharani Merchants Pvt.Ltd & Ors.		
Under Section		397-397		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1!	M.S. Hagu	. Opsdyn	3 belitien	25/7/17
1.	Mr. Anirben Mr. Jishu Mr. Jayan Mr. Anir Suelmit	o Basu	despardet	S. guard 25/7/1

## <u>25.07.2017 - C.P. No. 122 / KB / 2014 C.A. - 208 / 2014 I.A. - 41 / 2017 Dhiraj Kumar Mantri - Versus- Radharani Merchants Pvt. Ltd. & Others.</u>

## <u>ORDER</u>

Ld. Lawyer on behalf of the petitioner as well as Respondents are present.

Due to paucity of time, it cannot be heard.

Fixed on 17th August, 2017.

Sd. (MANORAMA KUMARI) MEMBER (J)